



**Central Administrative Tribunal  
Principal Bench  
O.A. No.46/2020  
MA No. 52/2020**

**New Delhi this the 06<sup>th</sup> day of January, 2020**

**Hon'ble Mrs. Vijay Lakshmi, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Sh. Diwan Singh  
Age 67 Group –C (Mali),  
S/o Late Sh. Tunda Ram,  
R/o 259-C, Gali No.3, New Chowk Mohalla,  
Kankarkhera,  
Meerut-250001

...Applicant

(By Advocate : Ashok Kumar)

Versus

1. The Secretary  
Union of India  
Department of Posts,  
Ministry of Communication,  
Govt. of India, New Delhi. ...Respondents

(By advocate : Sh. Kumar Omkareshwar)

**O R D E R (Oral)**

**Hon'ble Mr. Pradeep Kumar, Member (A)**

After arguing for some time, learned counsel for the applicant seeks to withdraw the OA with liberty to file a fresh one.

2. In view of the above, the OA is dismissed as withdrawn with liberty to file a better OA as per law.

3. With the dismissal of the OA, MA No. 52/2020 has become infructuous and is accordingly dismissed.



**(Pradeep Kumar)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

**sarita**